

(d) and (e). Since Regional Centres are established with a view to tapping local resources for the benefit of local population, concerned State Governments willingly support such Centres. Even the CFTRI Regional Centres located at Hyderabad, Lucknow and Ludhiana are being strongly supported by the respective State Governments. No exception has thus been made in the case of CFTRI Centre at Nagpur.

### **Cray Super Computer**

360. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the U.S. made Cray Super Computer is used by Indian Scientists independently;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS DEPARTMENT OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI P. RANGARAJEN KUMARAMANGALAM): (a) Yes, Sir, The Cray Super-computer is being used by Indian Scientists for weather-related applications independently.

(b) The Supercomputer was imported as part of the implementation of the Project on National Centre for Medium Range weather Forecasting and development of agro-meteorological services. The Supercomputer is being used for development of numerical prediction models for preparation of weather forecasts in the medium range 3 to 10 or more days in advance which would help the farmers in planning their agricultural operations. It is also being used for weather-modelling studies by the India Meteorologi-

cal Department and institutions like Indian Institute of Tropical Meteorology. For this scientific application, the Indian scientists have been using the Cray Supercomputer independently. The maintenance of the hardware and the systems software of the Supercomputer is being performed by Messrs Cray research in accordance with their worldwide policy.

(c) Not applicable.

### **Upgradation of Small Scale Industrial Sector**

361. SHRIMATI PRATIBHA DEVISINGH PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to strengthen and upgrade the Small Scale Industrial Sector and make it more export oriented; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b). As per the Small Scale Industrial Policy announced on 6th August, 1991 the primary objective would be to impart more vitality and growth impetus to the sector to enable it to contribute its share fully to the economy particularly in terms of growth of output, employment and exports. In order to achieve these objectives, a series of measures have been initiated to strengthen and upgrade this sector. The policy measures broadly cover increase in investment limit and formation of special package for tiny sector, financial support in terms of better access to credit, modernisation, technological and quality upgradation, marketing and exports. To boost up exports, training is being provided in export marketing and packaging alongwith the facilities for partici-

pation in international trade and exhibition.

### **Indo-Canada Co-operation**

362. SHRI SUBASH CHANDRA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have established co-operation with Canada in the industrial sector;

(b) if so, the aid and assistance likely to be obtained from Canada to promote various industries in the country; and

(c) the manner in which the amount is likely to be spent?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) There is cooperation between India and Canada in the industrial sector. During the last five years (1988-93), the government of India has approved a total number of 39 collaborations with Canadian firms involving an equity participation of Rs. 694.99 lakhs.

(b) At present, there is no proposal under Government's consideration for aid and assistance by Canada in the industrial sector.

(c) Does not arise.

### **Indo-Poland Cooperation in Science and Technology**

363. DR. KRUPASINDHU BHOL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to establish relations in the field of Science and Technology with Poland;

(b) whether any new pact has recently been signed between the two countries for that purpose; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT) THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) and (b). Yes, Sir.

(c) A new Agreement on cooperation in Science & Technology, for an initial period of five years was signed on 12th January, 1993 in New Delhi, between the Department of Science and Technology, Government of India and the State Committee for Scientific Research, Government of the Republic of Poland.

The agreement covers the following forms:

—Joint research, development and design projects, including the exchange of their results as well as exchange of scientists, specialists and researchers related to them;

—Joint scientific conferences, symposia, courses, workshops and exhibitions;

—Exchange of science and technology information and documentation; and

—Use of R & D facilities and scientific equipment.

### **Production by Cigarette Companies**

364. SHRI S.B. THORAT: Will the PRIME MINISTER be pleased to state:

(a) the approved capacity and actual